

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY ON FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) The public sector banks organise credit camps as a part of the overall measures taken to increase the flow of credit to the weaker sections in line with the targets laid down for such credit deployment. These camps are generally organised by the field functionaries of banks, and no central monitoring is done or considered necessary. The present data reporting system does not yield separate information in respect of the number of credit camps held by public sector banks, amounts and particular types of loans disbursed, and number of beneficiaries in these camps. The Reserve Bank of India's guidelines to banks from time to time have set out well laid down procedure for identification, scrutiny and appraisal of bank loans, including those disbursed in credit camps.

Discontinuation of Voluntary Price Control on vegetable ghee products

1761. SHRI KAMLA PRASAD SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether voluntary price control on vegetable ghee products has been discontinued ;

(b) if so, since when ;

(c) whether the licence to sell Panghat ghee less than five quintals weight including all will be discontinued ;

(d) if not, reasons therefor ;

(e) whether the prices of vegetable ghee include an element of transportation charges ;

(f) if so, the details thereof ; and

(g) whether the element is excessive and if so, the measures proposed to check this ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) and (b) The voluntary price agreement on vanaspati has been discontinued from January, 1986.

(c) and (d) According to Delhi Administration, any person who stores for

sale at any time edible oils including vanaspati in quantity exceeding five quintals, taken together, is required to obtain a licence under the Delhi Edible Oils (Licensing and Control) Order, 1977. As such, no licence is required to stock for sale Panghat ghee in quantities of less than five quintals.

(e) to (g) The prices of vanaspati include an element of transportation charges. After discontinuance of the price agreement, due to competition among manufacturers, the element of transportation charges depends upon distance involved.

[Translation]

Licences for Flour Mills in Sagar, Madhya Pradesh

1762. SHRI NANDLAL CHOUDHARY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is a ban on issuing licences for the setting up of flour mills in Sagar, Madhya Pradesh ;

(b) if so, the reason therefor ;

(c) whether his Ministry has received any proposal/representation for removing this ban ; and

(d) if so, the Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, (SHRI A.K. PANJA) : (a) to (b) The general policy of the Central Government since 1973 was not to permit establishment of new roller flour mills in the country. However, keeping in view the present easy availability of wheat in the country, it has now been decided to permit a limited number of new units of capacity upto 30 M.Ts per day to set up.

[English]

Hundred Percent Export-Oriented Units in Maharashtra

1763. SHRI BANWARI LAL PUROHIT : Will the Minister of COMMERCE be pleased to state :

(a) the number of hundred percent export-oriented units sanctioned for Maharashtra and which are operational ;